

1	2	3
11.	Jharkhand	3632
12.	Karnataka	1849
13.	Kerala	161
14.	Madhya Pradesh	3401
15.	Maharashtra	4495
16.	Manipur	92
17.	Meghalaya	214
18.	Mizoram	6
19.	Nagaland	75
20.	Odisha	2118
21.	Punjab	5791
22.	Rajasthan	3928
23.	Sikkim	12
24.	Tamil Nadu	703
25.	Tripura	17
26.	Uttar Pradesh	15970
27.	Uttarakhand	261
28.	West Bengal	2963
29.	Andaman and Nicobar Islands	95
30.	Chandigarh	51
31.	Dadra and Nagar Haveli	7
32.	Daman and Diu	9
33.	Delhi	3005
34.	Lakshadweep	0
35.	Puducherry	1
TOTAL		64547

#### Communal riots in Trilokpuri in East-Delhi

400. DR. T.N. SEEMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that even after riots broke out in East Delhi's Trilokpuri locality, cops failed to take action for hours and in the days that followed, arbitrary arrests have only intensified the atmosphere of fear and tension in the area;

- (b) if so, the reasons therefor;
- (c) if not, the complete details of the initial measures taken and the follow up action to handle the communal situation;
- (d) whether Government is aware that the three-day unabated communal violence has shaken the perception of safety and security in the national capital; and
- (e) if so, the details thereof and the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (e) No, Sir, Delhi Police took prompt action on receiving the information of clash between two groups. All the arrests have been made as per the provisions of law. The day-to-day details of the incidents and action taken by the Delhi Police are as under:-

- On 23rd October, 2014 at 1955 hrs, information through a PCR call was received regarding a quarrel at 20 Block, Trilokpuri, Delhi. The Police Control Room vehicle nearest to the spot reached within four minutes. On demand of SHO Mayur Vihar, additional force from neighbouring police stations was also rushed. The situation was brought under control in short time. Two persons were arrested by police for rioting and other offences. During this incident one person was injured. A case FIR No. 669 dated 23.10.2014 u/s 147/148/149/323/427/452/34 IPC, Police Station Mayur Vihar, Delhi was registered.
- In the evening of 24th October, 2014 at about 1959 hrs. a group of persons while returning towards 27-Block, Trilokpuri after attending the office of a local political leaders raised slogans. At this some persons started pelting stones which led to a riotous situation at the spot. The local police present at the spot intervened. In the riot, 15 persons including 13 policemen were injured and 08 miscreants were arrested. The situation was brought under control in short time. A case FIR No. 672 dated 24.10.2014 u/s 186/332/353/307/147/148/149/427 IPC & 3 Prevention of Damage to Public Property Act, 1984, Police Station Mayur Vihar, Delhi has been registered.
- In the morning of 25th October, 2014, an incident of pelting stones occurred at about 1045 hrs at a place located in 27-Block, Trilokpuri, Delhi, when people gathered near a shop burnt due to short circuit. Police personnel were rushed to the spot. Few more incidents of interspersed stone pelting were reported from other blocks of Trilokpuri. To prevent the loss of life and property, police resorted to appropriate use of force at different places which included use of

tear gas, lathi charge and use of fire arms. Prohibitory order u/s 144 Cr.P.C were promulgated in the whole area. 34 persons were arrested and 25 persons were detained under section 65 Delhi Police Act. During various incidents, a total of 54 persons including 43 police personnel were injured. A case FIR No. 673 dated 25.10.2014 u/s 147/148/149/307/353/186 IPC, Police Station Mayur Vihar, Delhi has been registered.

Initial and follow up action taken by the Government to handle such communal situations in Delhi:

1. “Aman Committee” in communally sensitive areas has been revamped for better people-to-people interaction with local residents.
2. Drones equipped with cameras were used identify the roofs having bricks and stones.
3. Local persons of Hindu and Muslim communities were also roped in to participate in night patrolling along with police force in order to create peaceful atmosphere and communal harmony.
4. Moharram was celebrated on 4.10.2014 in which Hindu volunteers also participated and the function passed off smoothly.
5. WhatsApp groups of people have been formed so that in situation of communal tension direct people-to-police interaction takes place to thwart rumour mongering.
6. Several meetings of people with police are organized to build up confidence.
7. Reserve force is built up from each police station apart from existing DCP and CP reserve so that in contingency these mobile units can rush to the spot immediately.
8. Extermment proceeding against the known criminals are initiated.
9. Security has been beefed up in riot-affected areas of Trilokpuri, Delhi.
10. Informers have been alerted to gather information in the area.

#### **Unemployment amongst educated *vis-a-vis* illiterate youths**

401. SHRI RAM KUMAR KASHYAP: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether unemployment rate amongst illiterate youth is lower than educated youth in the country;